(ख) यदि हां, तो (१) आग लगने का क्या कारण था, (२) उसमें कितनी हानि हुई, और (३) क्या वह जहाज इस समय चालू हालत में है ?

INDIAN SHIPPER' CAUGHT FIRE IN SUEZ

•41. SHRI MAHABIR DASS: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state;

(a) whether it is a fact that the "Indian Shipper" of the Indian Steamship Company caught fire in the Suez on the 6th May, 1962; and

(b) if so, (i) what was the cause of the fire, (ii) what amount of loss was sustained therein and (iii) whether that ship is at present in working condition?]

परिवहन तथा संचार मंत्रालय में नौवहन मंत्री (श्री राजबहादुर) : (क) जी हां, ६ मई, १९६२ को इण्डियन कारगो लाइनर 'इण्डियन शिपर' जब कलकत्ता से लिवरपूल की अपनी यात्रा में स्वेज के नजदीक पहुंचा तो उस के हैच नं० ४ में आग लग गयी ।

(ख) इस आग के क्या कारण थे और इस आग में कितना नुकसान हुआ इस बारे में इस समय कोई सूचना उपलब्ध नहीं है । जान का कोई नुकसान नहीं हुआ । यह जहाज यात्रा के योग्य घोषित किया गया और पश्चिम दिशा में अपनी यात्रा में लिवरपूल तथा बाद में एवनमथ के लिए रवाना हो गया ।

f [THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir. Fire broke out in No. 4 Hatch of the Indian Cargo liner "Indian Shipper" on the 6th May, 1962, while nearing Suez, on her voyage from Calcutta to Liverpool.

(b) No information is at present available regarding the cause of the fire as also the extent of damage to cargo. There was no loss of life. The ship was declared seaworthy and proceeded on her further voyage westward to Liverpool and then to Avon-mouth.]

नागार्जुनसागर परियोजना

*८४. **श्री महावीर दास: क्या सिंचाई तथा विद्युत्** मंत्री यह बताने की कृपा करेंगे कि :

(क) आंध्र प्रदेश की नागार्जुनसागर परियोजना के लिए १९६१–६२ तक सरकार कितना रुपया दे चुकी है; और

(ख) १९६२–६३ के लिए सरकार ने कितना रुपया स्वीकृत किया है ?

NAGARJUNASAGAR PROJECT

*84. SHRI MAHABIR DASS: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the amount given by Government upto 1961-62 for the Nagarjuna-sagar Project in Andhra Pradesh; and

(b) what amount has been sanctioned by Government for the year 1962-63?]

सिंचाई तथा विद्युत मंत्रालय में राज्य मंत्री (श्री ओ० वी० अलगेसन) : (क) ४४.०७ करोड़ रुपये ।

(ख) १९६२–६३ के लिए कुल मिला कर १० करोड़ रुपये की बजट-व्यवस्था है जिस में से १·२५ करोड़ रुपये का कर्ज अब तक दिया जा चुका है ।

f [THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O, V. ALAGESAN): (a) Rs. 44.07 crores.

t[ ] English translation. JTransferred from the 14th June 1962.

(b) A loan of Rs. 1.25 crores has so far been released out of a total Budget provision of Rs. 10 crores for the year 1962-63?]

राज्यों के टी० बी० क्लिनिकों को साज-सामान का दिया जाना

*८५. **श्री महावीर दास** : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) अब तक सरकार द्वारा कितने टी० बी० क्लिनिकों को एक्सरे और प्रयोगशाला सम्बन्धी साज सामान दिया गया है ?

(ख) क्या यह सच है कि कुछ टी० बी० क्लिनिकों में वर्षों से यह साज सामान बेकार पड़ा हुआ है; और

(ग) यदि हां, तो (१) इन क्लिनिकों के नाम क्या हैं, (२) कितने वर्षों से यह साज-सामान बेकार पड़ा हुआ है, और (३) सरकार इस सम्बन्ध में क्या कार्यवाही करने का विचार रखती है ?

f [SUPPLY OF EQUIPMENT TO T.B. CLINICS IN STATES

•85. SHRI MAHABIR DAS: Will the Minister of HEALTH be pleased to state:

(a) the number of T.B. clinics which have so far been supplied with X-ray and laboratory equipment by Government;

(b) whether it is a fact that in some T.B. Clinics this equipment has been lying idle for years together; and

(c) if so, (i) the names of these Clinics, (ii) the number of years for which the equipment has been lying idle; and (iii) the action Government propose to take in this regard?]

स्वास्थ्य मंत्री (डा० सुशीला नायर) (क) अब तक ६० टी० बी० क्लिनिकों को एक्स-रे और प्रयोगशाला सम्बन्धी साज-सामान दिया गया है ।

(ख) जी हां ।

(ग) (१) और (२) अपेक्षित सूचना का एक विवरण संलग्न है । (**देखिये परिशिष्ट ३६, अनुपत्र सख्या ८**)

(ग) (३) संबंधित राज्य सरकारों को यह साजसामान अविलम्ब लगाने के लिए कह दिया गया है या कहा जा रहा है ।

f [THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) 60 T.B. Clinics have been supplied with X-ray and laboratory equipment so far.

(b) Yes.

(c) (i) and (ii) A statement con taining the requisite information is attached. (See Appendix XXXIX, Annexure No. 8.]

(iii) The State Governments concerned have been/are being persuaded to instal the equipment without delay.]

ENGINES FOR BROAD GAUGE TRAIN SERVICES IN KATIHAK DISTRICT

*86. SHRI R. RAY; Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the railway engines which were transferred to the North-east Frontier Railway for starting the broad gauge train services in Katihar District often get out of order causing dislocation in traffic;

(b) if so, the reasons of failures of these engines; and

(c) the number of times, up-to-date, the passenger trains ran late and goods trains services were affected on

t[ ] English translation.